

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 14156/2021

(Arising out of impugned final judgment and order dated 22-07-2021 in WPC No. 25028/2011 passed by the High Court of Orissa at Cuttack)

M/S SHREE GOPAL KRISHNA GOSALA, CUTTACK

Petitioner(s)

VERSUS

ASHOK KUMAR BEHERA

Respondent(s)

Date : 15-11-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R. SUBHASH REDDY

HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Basavaprabhu S. Patil, Sr. Adv.
Mr. Anirudh Sanganerla, AOR

For Respondent(s) Mr. Bhuvan Raj, Adv.
Dr. Kedar Nath Tripathy, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by learned counsel for the respondent seeking adjournment, matter is adjourned for one week.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
COURT MASTER (NSH)